

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) No. 275 of 2017

IN THE MATTER OF:

Mcdonald's India Pvt. Ltd. & Ors.

....Appellants

Vs.

Vikram Bakshi & Ors.

....Respondents

Present:

For Appellants: Mr. Sudipto Sarkar and Mr. Rajiv Nayar, Sr. Advocates with Ms. Niti Dixit, Mr. Amit Dhingra, Mr. Abhishek Tiwari, Mr. Sumit Chopra, Mr. Raunaq B. Mathur, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz and Mr. Surya Veer Berry, Advocates

For Respondents: Mr. Amit Sibal, Sr. Advocate with Mr. Tejas Karia, Mr. Gauhar Mirza, Mr. Nishant Doshi, Mr. Aishwary Vikram and Mr. Sayajit Sarna, Advocates

With

Company Appeal (AT) No. 280 of 2017

IN THE MATTER OF:

Vikram Bakshi & Ors.

....Appellants

Vs.

Connaught Plaza Restaurants Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellants: Mr. Rohit Sharma, Mr. Anshul Chowhary, Mr. Atul Agarwal and Mr. Rounak Nayak, Advocates for HUDCO Mr. Satyajit Sarna, Advocate for R-8.

For Respondents: Mr. Sudipto Sarkar and Mr. Rajiv Nayar, Sr. Advocates with Ms. Niti Dixit, Mr. Amit Dhingra, Mr. Abhishek Tiwari, Mr. Sumit Chopra, Mr. Raunaq B. Mathur, Mr. Shivam Kumar Raheja, Ms. Zahra Aziz and Mr. Surya Veer Berry, Advocates.

ORDER

01.08.2019: The petitioner before the National Company Law Tribunal alleged 'Oppression and Mismanagement' under Sections 241 & 242 of the Companies Act, 2013 pursuant to which both these appeals arises. Parties reached some settlement but in view of some observations made by Counsel of Housing and Urban Development Corporation Limited (HUDCO) the matter is pending before Hon'ble Supreme Court.

In the meantime, one Intervention Application No. 2369 of 2019 has been filed by Mr. Deepak Khosla, Advocate on ground of public interest. However, in view of petition on 'Oppression and Mismanagement' and the 'Terms of Settlement' reached between the parties, the petition for Intervention Application No. 2369 of 2019 is dismissed.

Post this case 'for admission (after notice)' on **22nd August, 2019** at **2.00 P.M.**

[Justice S.J. Mukhopadhaya]
Chairperson

[Justice Bansi Lal Bhat]
Member (Judicial)

sa/gc